

### ORDER-SHEET FOR MAGISTRATE'S RECORDS

DISTRICTS

IN THE COURT OF  
of 200

**SMTI. S.KHANIKAR, J.M.F.C, DIBRUGARH**  
of  
Versus

Case No. 27 C/2020

Date	Order	Signature
15.02.2022	<p>The complainant is personally present in the Court and vide ptn. no. 200, it is submitted that she is no longer willing to proceed any further against the accused in the instant case.</p> <p>On being asked, she confirmed the same.</p> <p>Heard the ld. counsel for the complainant.</p> <p>Considering the above circumstances, the complaint is dismissed for non-prosecution.</p> <p>The complaint case is, thus, disposed of on dismissal for non-prosecution.</p>	<p>S 15/02/2022 Judicial Magistrate 1st Class Dibrugarh</p>

NOTE:-This form should be written up in English whenever possible (Sec. Vol. I, Chapter-III, Rule 22).